

PA/RG/Misc./2021

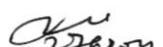
Date – 27.06.2021

NOTIFICATION

In partial modification of this office previous Notification No. PA/RG/Misc./2021/1311 dated 24.06.2021, it is hereby notified that from 28.06.2021 to 02.07.2021 Clause-1, 2 and clauses related thereto in above Notification shall remain suspended and during this period, regular hearing of cases in Rajasthan High Court shall be only through video conferencing. Other conditions of Notification dated 24.06.2021 as applicable, shall remain same.

By Order

Encl: As above


REGISTRAR GENERAL

No. PA/RG/Misc./2021/1314

Date – 27.06.2021

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to All Hon'ble Judges, Rajasthan High Court.
3. The Registrar General, Rajasthan High Court.
4. Advocate General, Rajasthan.
5. Addl. Solicitor General, Rajasthan.
6. The Chairman, Bar Council of Rajasthan.
7. President, Rajasthan High Court Advocates' Association, Jodhpur.
8. President, Rajasthan High Court Lawyers' Association, Jodhpur.
9. President, Rajasthan High Court Bar Association, Jaipur.
10. President, the Bar Association, Jaipur
11. The Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.) / OSD (F&I) / (CPC)/(Judicial) Rajasthan High Court, Jodhpur/Jaipur Bench and Registrar hq. At New Delhi.
12. Member Secretary, Rajasthan State Legal Services Authority.
13. The Director, Rajasthan State Judicial Academy, Jodhpur.
14. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
15. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.


REGISTRAR GENERAL